

कि अधीनस्थ पदों के लिए आवेदन करने वाले उम्मीदवारों ने स्कूल में एक स्तर के बाद अध्ययन न किया हो। विशेषज्ञों के सम्बन्ध में हर एक बैंक द्वारा अपनी आवश्यकताओं के अनुसार शैक्षणिक योग्यताएं निर्धारित की जाती हैं।

शैक्षणिक योग्यताओं की भिन्नता के कारण मुख्य रूप से प्रत्येक बैंक में पहिले से प्रचलित प्रथा का चालू रहना है।

#### Delegation from Pakistan international Airlines to India

1648. SHRI KRISHNA CHANDRA HALDER: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether a delegation from Pakistan International Airlines visited India recently; and

(b) if so, the broad outlines of the discussions they had with the officials of Indian Airlines?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) Yes, Sir.

(b) The following subjects were discussed between the two delegations at the meeting in May 1977:—

(i) A review of the revenue pool agreement between the carriers;

(ii) Promotion of traffic and future schedules on the Indo-Pak sectors;

(iii) Mutual handling of flights in each others' territory;

(iv) Tariffs; and

(v) Other administrative and financial matters.

#### Minimum Statutory Price of Natural Rubber

1649. SHRI RAMACHANDRAN KADANNAPPALLI: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state the present minimum statutory price of natural rubber?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA): The minimum prices of various grades of natural rubber notified by Government are given below:—

Grade and quality of rubber	Rupees per quintal
GROUP 1	
RMA IX	520.00
RMA 1	520.00
GROUP 2	
RMA 2	516.70
RMA 3	513.40
RMA Cuttings No. 1	496.86
GROUP 3	
RMA 4	505.68
RMA 5	496.86
Cuttings No. 2	483.64
GROUP 4	
Precogulated crepe	532.14
Pale Latex Crepe IX	527.72
Pale Latex Crepe 1	523.32
Pale Latex Crepe 2	521.12
Pale Latex Crepe 3 FAQ	518.92
GROUP 5	
Estate Brown Crepe Super IX	510.08
Estate Brown Crepe IX	501.26
Estate Brown Crepe 2X	94.66
Smoked Blanket	501.26
Remilled Crepe 2	484.74

Grade and quality of rubber	Rupees per quintal
<b>GROUP 6</b>	
Estate Brown Crepe 3 X .	477.02
Remilled Crepe 3	472.62
Remilled Crepe 4 .	460.48
<b>GROUP 7</b>	
Flat Bark .	441.74
Normal latex upto 35% concentrates . . . . .	620.00 Plus a premium of Rs. 38.58 per 100 kgs. of DRC.
Latex concentrates of 36% to 50% (both inclusive)	520.00 Plus a premium of Rs. 72.76 per 100 kgs. of DRC
Latex concentrates of 51% to 60% (both inclusive)	520.00 Plus a premium of Rs. 94.80 per 100 kgs. of DRC

[DRC—Dry Rubber Content]

**Payment of Dues to Pensioners of Posts & Telegraphs**

1650. SHRIMATI PARVATHI KRISHNAN: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether Government have declared in April, 1976 that the pensioners would be given dearness relief at 5 per cent of their pension for each rise of 16 points in the cost of living over 200 points;

(b) if so, whether Government have acted upon and had paid dues to the pensioners belonging to Posts and Telegraphs and other Central Government pensioners; and

(c) if not, the reasons for the delay?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) to (c). The Third Pay Commission had recommended that all future pensioners should be given a relief at the rate of 5 per cent of their pension subject to a minimum of Rs. 5 per month and a maximum of Rs. 25 per month, as and when there was a 16 point rise in the 12 monthly average of the All India Working Class Consumer Price Index (1960=100). In the light of this recommendation, Government had sanctioned 3 instalments of relief to all Central Government pensioners including those who retired before 1st January, 1973, with effect from 1st August, 1973, 1st January, 1974 and 1st April, 1974 respectively. Thereafter, keeping in view the resources available, the Central Government pensioners have been given further relief on *ad hoc* basis to the extent of 10 per cent of pension subject to a minimum of Rs. 10 p.m. and a maximum of Rs. 50 p.m. w.e.f. 1st October, 1975, to compensate the pensioners for the rise in the cost of living. This relief was sanctioned in April, 1976. These reliefs in pension have been given to all Central Government pensioners including pensioners belonging to P & T Department. A special relief at graded rates to the Central Government pensioners has already been announced in the Budget Speech. The orders in the matter will be issued shortly.

**Enhancement in the Percentage of G.P.F. Contribution**

1651. SHRI RAMANAND TIWARY: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether Government are considering to enhance the percentage of General Provident Fund contribution from the present 6½ per cent to 15 per cent; and